

FORM A**PUBLIC ANNOUNCEMENT**

{Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016}
FOR THE ATTENTION OF THE CREDITORS OF NOVA STEELS (INDIA) LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	NOVA STEELS (INDIA) LIMITED
2.	Date of incorporation of Corporate Debtor	12 th July, 1973
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Chhattisgarh
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	CIN: L27106CT1973PLC010053
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Registered Office as per ROC Company Master Data: SR. MIG NO. - 49 PARIJAT EXTENSION, NEHRU NAGAR BILASPUR Bilaspur CT 495001 IN
6.	Insolvency commencement date in respect of Corporate Debtor	20 th February, 2020
7.	Estimated date of closure of Insolvency Resolution Process	17 th August, 2020 (180 days from the Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	Mr. Santha Kumar Reg. No.: IBBI/IPA-001 /IP-P00930/2017 -2018/11549
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address Registered with the Board: Suite No. 108, First Floor, Kavery Complex , 96, Nungambakkam High Road, Chennai, Tamil Nadu -600034 Email: santha@kandv.in
10.	Address and e-mail to be used for correspondence with Interim Resolution Professional	Address for Correspondence: Mr. Santha Kumar Suite No. 108, First Floor, Kavery Complex, 96, Nungambakkam High Road, Chennai, Tamil Nadu -600034 Email: novacirp@gmail.com
11.	Last date for submission of claims	4 th March, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Name of Class (es): NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	(a) Web link: https://ibbi.gov.in/downloadform.html (b) Physical Address: Not Applicable



A handwritten signature in blue ink, appearing to read "Santha Kumar".

1. Notice is hereby given that the National Company Law Tribunal, Cuttack Bench has ordered the commencement of a Corporate Insolvency Resolution Process of NOVA STEELS (INDIA) LIMITED on 20th February, 2020.
2. The creditors of NOVA STEELS (INDIA) LIMITED are hereby called upon to submit their claims with proof on or before 4th March, 2020 to the Interim Resolution Professional at the address mentioned against entry No. 10.
3. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
4. Submission of false or misleading proofs of claim shall attract penalties.

Date: 23-02-2020
Place: Bilaspur



A handwritten signature in blue ink, appearing to read "Santha Kumar".

Santha Kumar

(Interim Resolution Professional)

Reg.No: IBB/IPA-001 /IP-P00930/2017 -2018/11549